CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU



Hearing through video conferencing

T.A.62/5840/2020 (SWP.No.1433/2013)

This the 27th day of November, 2020

HON'BLE MR. JUSTICE L. NARASIMHA REDDY, CHAIRMAN HON'BLE MR. A.K. BISHNOI, MEMBER (A)

1.	Mymoona	Bano,	D/o Ab.	Rashid	Zargar	(Age:_	38 years	s) R/c
Khav	vajaBagh, [District E	Baramula	а.				

2.	Rizwama	D/o	Gulam	Rasoool.	(Age:	39	vears).	R/o	Vizei			
	oora Barmı			,	(3 -		, /,					
(Advocate: Mr. K.A. Lone -None)						Applicants						

Versus

- 1. State of Jammu and Kashmir through Commissioner/Secretary to Education Department.
- 2. Director School Education Kashmir at Srinagar.
- 3. Chief Education Officer Baramulla.
- 4. Zonal Education Officer Baramulla.

.....Respondents

(Advocate:- Mr. Rajesh Thapa, Deputy Advocate General)

O R D E R [O R A L]

Justice L. Narasimha Reddy, Chairman: -

The applicants were appointed as RRT Teachers in the Education Department of Government of Jammu & Kashmir. Over the period, they were posted to different places on request made by them. Through an order dated 16.07.2013, the Chief Education Officer Baramullah, directed that the ReT/RRTs deployed at other places, shall be restored to their original place of posting/appointment. The same was challenged by the applicants by filing SWP.No.1433/2013 before the Hon'ble High Court of Jammu & Kashmir,. Through an order dated 05.08.2013, the Hon'ble High Court directed that the applicants shall not be disturbed.

- 2. The SWP has since been transferred to this Tribunal in view or re-organization of the State of Jammu & Kashmir and renumbered as TA.No.5840/2020.
- 3. Today, there is no representation on behalf of the applicant. We heard Mr. Rajesh Thapa, Deputy Advocate General, for the Respondents.
- 4. In their reply, the respondents have stated that the order of transfer of the applicant has seen been revoked. With that, the grievance of the applicants stand redressed.

5. The TA is accordingly dismissed as infructuous.

(A.K. BISHNOI) MEMBER (A) (JUSTICE L. NARASIMHA REDDY) CHAIRMAN

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